

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

MA. 188 of 1997

(UNLISTED)
(In connection with OA.627/96)

Present: Hon'ble Mr.Justice A.K.Chatterjee,Vice-Chairman.
Hon'ble Mr. M.S.Mukherjee,Administrative Member.

SUDHINDRA NATH CHAKRABORTY & ORS.

-VS-

UNION OF INDIA & ORS.

For the petitioners: Mr.B.Mukherjee,Counsel.
For the respondents: Mrs.U.Sanyal,counsel.

Heard on: 13.5.97.

Ordered on: 13.5.97.

O R D E R

A.K.Chatterjee,V.C.

This Misc.Application, connected with O.A.no.627 of 1996, has been filed as an unlisted motion to-day. Ld.counsel for both the parties are present and we have heard them.

Hearing the ld.counsel for both the parties and on perusal of the M.A. with its enclosures, we dispose of this application with the order that the petitioners may sit for the Written test,scheduled to be held on 15.5.97, as prayed for by them in this MA at para (a),at page 5, ^{intend prejudicial} _{v. to the rights & contents of other party}.

MA is accordingly disposed of. Certified copy of this Order be given to the petitioners by 48 hrs.


(M.S.Mukherjee)
Member(A)


(A.K.Chatterjee)
Vice-Chairman.